Declaration or Assets and Liabilities

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I, JAYANTI son/daughter/wife of SHRI SUBODH KUMAR

aged 27 (Approx) Years, belonging to SECTION OFFICER

service and presently working as SECTION OFFICER, Bihar Legislative Assembly,

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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SI. No.	Description	Self	Spouse name (s)	Dependant-1 Shri Subodh Kumar	Dependant-2 Smt. Aarti	Dependant-3
(i)	Cash	Rs 2,000/-	Nil	Rs 5,000/-	Rs 5,000/-	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Approx Rs 3,00,000/- as on 12 February, 2024 in S.B.I., Bihar Vidhan Mandal.	Nil	Rs 2,00,000/- as on 12 February, 2024 in Central Bank Bela ,Darbhanga Branch	Rs 1,80,000/- as on 12 February, 2024 in S.B.I, Basheopur, Darbhanga Branch	Nil
(iii)	Bonds, Debentures and shares in Companies	SGB JUNE 31 SGBSEP311-GB	Nil	Nil	Nil ,	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC JEEVAN ANAND Rs- 10,00,000/- Policy No- 870508695	Nil	LIC NEW JEEVAN ANAND Rs- 1,00,000/- Policy No- 848858043	LIC NEW JEEVAN ANAND Rs- 1,00,000/- Policy No- 848858042	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	MOTOR CYCLE	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 40 gm (Approx) of Rs2,48,000/- (Approx)	Nil	Gold 10gm (Approx) Rs62,000/- (Approx)	Gold 40gm (Approx) Rs2,48,000/- (Approx) Silver- 500gm (Approx) of Rs 37,250/- (Approx)	Nil
(vii)	Other assets, such as values of claims / interests	LAPTOP, I PAD, FREEZE	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1 Shri Subodh Kumar	Dependant-2 Smt. Aarti	Dependant-
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	NiI	Nil
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Share in Ancestral Property as per HUF (Till date share is not defined)	Nil	Share in Ancestral Property as per HUF (Till date share is not defined)	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 07-02-2024
a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	. Nil	Nil

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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CJCPJ6284J ASSESSMENT YEAR- 2023-24 Rs-83,714	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C Fersonal Detail					
GPF/CPF/PRAN No.	:-	PRAN NO- 110147020760			
Gender	:-	F (M/F)			
Date of Birth	:-	2 1 0 3 1 9 9 6 (DD/MM/YYYY)			
Class/Group	. :-	B (A/B/C)			
Cadre	- :-	SECTION OFFICER, BIHAR LEGISLATIVE ASSEMBLY			
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)			
Home District	:-	DARBHANGA, BIHAR			

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Jayan 2-2-

Name of Employee: JAYANTI

Designation: SECTION OFFICER

Date: 12/02/2024 Department: Bihar Legislative Assembly, Patna

Place: Patna

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.